

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3371

ANSWERED ON:14.12.2006

INCREASE IN PENSION OF EX - SERVICEMEN

Patle Shri Shishupal Natthu;Yadav Shri Kailash Nath Singh

Will the Minister of DEFENCE be pleased to state:

(a) whether the retired personnel of Armed Forces have not been provided with the increased pension as was announced by the Government in January, 2006 as reported in 'Dainik Jagran' dated November 26, 2006.

(b) if so, the facts thereof and reasons therefor;

(c) the estimated total number of the ex-servicemen likely to be benefited from the said increase;

(d) the total number of the defence personnel retiring every year in the country; and

(e) the time by which the ex-servicemen are likely to get pension at the increased rate?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) & (b): The pension under the Government orders is required to be revised by the Pension Disbursing Authorities (PDAs) concerned of the pensioners. The PDAs are 61 Defence Pension Disbursing Offices (DPDOs), 35000 branches of Public Sector Banks, 4 Private Sector Banks, 640 State Treasuries, 5 Pay & Accounts Offices and 2 Post Offices. The Government Orders together with implementation instructions were put on the website (www.pcdapension.nic.in) of Principal Controller of Defence Accounts (Pension), Allahabad in the month of June, 2006 with the instructions to commence revision of pension down loading the requisite Government orders. A printed Booklet of Government orders containing 83 tables (ready reckoner) and implementation instructions have been provided to the PDAs.

(c) Approximately 12 lakhs.

(d) About 60,000 defence personnel retire every year.

(e) DPDOs have revised pension in 80% cases upto 30.11.2006. In the remaining cases, other PDAs are in the process of revision of pension. Instructions have been issued to them for expeditious completion of revision work.